

**IN THE COURT OF MS. SONAM SINGH, CIVIL JUDGE-07 (CENTRAL), TIS HAZARI  
COURTS, DELHI**

**ORDER**

In view of Order No. 256/RG/DHC/2021 dated 08.04.2021 and Order No. 2/R/RG/DHC/2021 dated 19.04.2021 of the Hon'ble High Court of Delhi, all the matters listed before this Court on 19.04.2021, 20.04.2021 and 22.04.2021 have been adjourned *en bloc* to the following dates:

<b>S.No.</b>	<b>Date already fixed</b>	<b>Next date of hearing</b>
1.	19.04.2021	11.08.2021
2.	20.04.2021	12.08.2021
3.	22.04.2021	13.08.2021

Further, pursuant to the Office Order of the Hon'ble High Court of Delhi dated 08.04.2021 & 19.04.2021 as mentioned above, all the cases listed before this Court on 23.04.2021 and 24.04.2021 are adjourned *en bloc* as follows:

<b>S.No.</b>	<b>Date already fixed</b>	<b>Next date of hearing</b>
1.	23.04.2021	16.08.2021
2.	24.04.2021	17.08.2021

Furthermore, the arrangements qua hearing of *urgent matters* shall continue through Video Conferencing as before.

(Sonam Singh)

CJ-07 (C)/THC/Delhi/23.04.21

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- 1) The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2) The In-Charge, Computer Branch, Tis Hazari Courts (Central), Delhi for uploading the same on the website(s) of Delhi District Courts.